

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

C.C.P. No. 17/05
In O.A. 204 OF 2000

Lucknow this the ¹⁶20 day of July, 2005.

HON.SHRI A.K. BHATNAGAR, MEMBER (J)
HON. SHRI S.P. ARYA, MEMBER (A)

Vijay Kumar Mishra aged about 65 years, son of Late Shri Shanker Deen Misra resident of 414/116/1 Sarai Male Khan, Chowk Lucknow.

Applicant

By Advocate Shri Sandeep Chandra.

Vs.

1. Shri Ajay Vikram Singh, adult, Secretary, Ministry of Defence, Govt. of India, South Block, New Delhi.
2. Lt. General Ranjeet Singh, Engineer-in-Chief, Army Head Quarters, Kashmir House, D.H.Q.P.O. New Delhi.
3. Major General Daljeet Singh Chief Engineer, Central Command, Headquarters, Central Command, Cantonment, Lucknow.

Respondents

By Advocate Shri Deepak Shukla for Shri Prashant Kumar.

Order


By Hon. Shri A.K. Bhatnagar, Member (J)

1. By this Contempt Petition, the applicant has prayed for punishing the respondents for not complying^{n. writ} the order of this Tribunal dated 15.3.2004 in O.A. 204/2000 despite seeking extension of time vide order dated 27.7.04 in M.P. 1408/04 to uphold the majesty of this Tribunal. Accordingly, notices to respondents 1,2 and 3 were issued on 11.4.05 by order dated 4.4.05.
2. Learned counsel for respondents Shri Deepak Shukla for Shri Prashant Kumar submitted that a writ petition No. 1354/05 (along with stay application which is pending) has been filed against the order dated 14.3.04 in O.A. No. 204/2000 in which notices have been issued to respondent No. 2. A copy of the

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order of Hon'ble High Court dated 13.1.05 has also been filed ⁱⁿ support of his version.

3. We have gone through the order of the Hon'ble High Court, therefore, under the facts and circumstances and in the light of the writ petition pending before the Hon'ble High Court, the C.C.P. is disposed of with liberty to either party to get it revived if need be subject to the outcome of the decision of the Hon'ble High Court in writ petition . Notices issued are discharged.


(S.P. ARYA)
Member (A)
s.a.


(A.K. BHATNAGAR)
Member (J)